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अण्डमान तथा निकोबार प्रशासन
ANDAMAN AND NICOBAR ADMINISTRATION
 सचिवालय
SECRETARIAT

Port Blair , dated the 17th July, 2004.

NOTIFICATION

No. ^{120/2004} F.No.1-272/2003-TW(PF). In partial modification of Notification No.AN/PATR/7/1 dated the 21st April 1957 and in exercise of the powers conferred under Section 7 of the Andaman & Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956, the Lt. Governor is pleased to order that the category of employees of Public Sector Banks and Cooperative Banks and members of their family are exempted from the requirement of taking pass under the Regulation to enter into and to reside during the period of their posting/duty in Nicobars District.

However, such employees are required to carry the identity cards issued by their respective employer and present the same for identification/verification whenever they are required to do so by the authorized officers of A&N Administration.

By order,



(MG Thomas)

Assistant Secretary (TW)

Copy to:

1. A&N Gazette
2. The Deputy Commissioner, Andamans District, Port Blair.
3. The Deputy Commissioner, Nicobars District, Car Nicobar
4. Public Sector/Cooperative Banks, Port Blair.

copy for JZ(N)



Assistant Secretary (TW)